

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
CP No. (IB)- 55/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

Manju Sharma & Ors.

...Financial Creditor

Versus

Pitambar Solvex Pvt. Ltd.

...Corporate Debtor

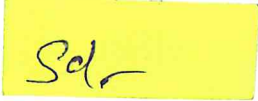
Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

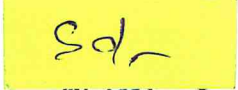
Present Through Video Conferencing: -

For the Financial Creditor : Danish Akhtar, Adv.
For the Corporate Debtor : Nikhil Yadav, Adv.
Nitesh Goyal, Adv.

ORDER

Heard Mr. Danish Akhtar, Adv. appearing on behalf of the Petitioner. Mr. Nikhil Yadav, Adv. along with Mr. Nitesh Goyal, Adv. appearing on behalf of the Respondent. Rejoinder has not been filed by the Petitioner. Right to file Rejoinder is forfeited. List the matter for arguments on 17.05.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

April 15, 2024